

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

11

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/24/2017  
NAME OF THE PETITIONER(S) : ASHRAF ALI PATEL  
NAME OF THE RESPONDENT(S) : PERAGO PROPERTY DEVELOPERS PVT LTD &  
3ORS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	S. R. Raghunathan Preeti S. Arasu	Counsel for Petr	Preeti S. Arasu
2.	Shameem Ahmed	Counsel for Respondents	Shameem Ahmed

**ORDER**

Counsels representing both the parties are present. Counsel for petitioner prayed for time to make submissions in relation to the report of the Valuer. Time is extended at request. Put up on 11.01.2018.

-sd-

S Vijayaraghavan  
Member (Technical)

-sd-

K Anantha Padmanabha Swamy  
Member (Judicial)

bc